

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.06.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) INS No.185/2022	M/s.Edelweiss Asset Reconstruction Company Limited V Sriharan Sripathamanathan	S. Indumathi Ravi,	
2.	Comp App (AT) INS No.186/2022	Asset Reconstructions V Ebenezer Inbaraj	V.V.Sivakumar, Chetansagar	Ebenezer Inbaraj RP

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No.61/2021 in IA Nos. 136,137,138,477 & 478/2022 (PH)	N.V.Ramaraju V Leo Meridian Infrastructure Projects &	Avinash Krishnan Ravi, G.S.Rama Rao, Harshini, Jyothi raman	Satish Parasaran for Krishna Ganshi-R1, S.Satyanarayana- R2

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH) No. 56/2021 & IA No. 654,655 & 656/2021	Anjana Sanghi & 2 Ors V KMS Constructions Private Limited & 9 Others	Preeti Mohan Raj Jhabakh Ranjana G	S. Chidambaram PCS Caveator for R1
5.	Comp App (AT) (CH)(Ins) No. 91/2022	Expo Freight Pvt. Ltd. V Sripatham Venkatasubramaniam Ramkumar	S.R.Raghunathan Preethi S.Arusu Mathanki M	
6.	COMPANY APPEAL(AT)(INS) No. 100/2022 (IA No.268,266,229,267/2022)	Bennet Property Holdings Pvt. Ltd. Vs. Biodiversity Conservation (India) Pvt. Ltd.	Mr. Manu Kulkarni, Advocate For Mr.R.Bharadwaja ramasubramaniam , Mr. Divyang Chandiramani	Mr. Raghuram Cadambi, Mr. Y.Suryanarayana
7.	COMPANY APPEAL(AT)(INS) No. 21/2022	Gagan Bothra Vs. Senthil Kumar	Mr. M. Gagan Bothra	
8.	COMPANY APPEAL(AT)(INS) No.145/2022 (IA NO 336/2022,IA NO 335/2022)	Mr. Sushil Easwaran Vs. MAYURAS INDUSTRIAL SERVICES	Mr. P. R. Raman, Senior Counsel, Mr. Gautam S. Raman	Mr. A. G. Sathyanarayana-R1

9.	COMPANY APPEAL(AT)(INS) No.43/2022 (IA NO 91/2022)	Bank of India V Mr. CA G.V. Ravikumar	Mr. F.B. Benjamin George, Mr. Akshayya Benjamin Ms. Maria Rose, Ms. Shilpa J	Mrs. Deepa Mariappan, Advocate For Mr. B. Dhanaraj, Caveator for R1
10.	COMPANY APPEAL(AT)(INS) No.135/2022 (IA No. 322,321,320/2022)	GAURANG BHARTIA Vs. Raghav Bhartia	Mr. Rajsekhar Rao	
11.	COMPANY APPEAL(AT)(INS) No.184/2022 (IA NO 421/2022,IA NO 419/2022,IA NO 420/2022)	H.P. Arun Kumar Vs. ADDANKI HARESH	Mr. Manu Kulkarni	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (Ins) No.145/2021 (IA No.282,637,284,338, 283/2021	Anu Sharma Vs. Kondishetty Kumar Dushyantha VKu	Mr. Ramalingam	Mr.Chandramouli Prabhakar-R1, Mr.Sankeerth Vittal-R2, Ms.G.Apoorva-R3
13.	TA (AT) No.60/2021 In	Danesa Raghulal & Anr Vs. T.R Venugopal & Ors With	Mr. E. Om Prakash, Sr. Advocate	Mr. Joseph Kodianthara, Sr. Advocate
14.	TA (AT) No.61/2021 In	Danesa Raghulal & Anr Vs. T.R Venugopal & Ors With	Mr. E. Om Prakash, Sr. Advocate	Mr. Joseph Kodianthara, Sr. Advocate
15.	TA (AT) No.62/2021 In	Danesha Raghulal & Anr Vs. T.R Venugopal & Ors With	Mr. E. Om Prakash, Sr. Advocate	Mr. Joseph Kodianthara, Sr. Advocate
16.	TA (AT) No.96/2021 In	Danesa Raghulal & Anr. Vs. T.R Venugopal & Ors. With	Mr. E. Om Prakash, Sr. Advocate	Mr. Joseph Kodianthara, Sr. Advocate
17.	T) No.97/2021	Danesa Raghulal Vs. T.R Venugopal With	Mr. E. Om Prakash, Sr. Advocate	Mr. Joseph Kodianthara, Sr. Advocate
18.	TA (AT) No.98/2021 In	Danesa Raghulal Vs. T.R Venugopal	Mr. E. Om Prakash, Sr. Advocate	Mr. Joseph Kodianthara, Sr. Advocate
19.	COMPANY APPEAL(AT) No.44/2021 (IA NO 548/2021)	CHALASANI UDAYA SHANKAR Vs. M/S. LEXUS TECHNOLOGIES PVT LTD	Mr. PBA Srinivasan	Mr. P.H. Arvindh Pandian, Sr. Advocate, Mr. G.S. Rama Rao for Mr. Avinash Krishnan Ravi for R1-R4

20	COMPANY APPEAL(AT)(INS) No.230/2021	SAKTHI INTERNATIONAL PVT LTD V Pandi Devi Oil Pvt. ltd.	Ms. Annapoorani, Mr. Thriyambak J Kannan	Mr. Surendran Mr. Pradeep Dahiya
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For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450

By the order of Hon'ble Member (J)

(Chennai Bench)